

Annexure-1

Name of the corporate debtor: M/s Alupan Composite Panels Private Limited ; Date of commencement of liquidation: 18.02.2021; List of stakeholders as on: 30.03.2022

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	18.03.2021	37,28,81,557	37,28,81,557	Secured	37,28,81,557	Yes	Annexure-1A	37,28,81,557	80.72	-	-	-	-	-
2	Bank of Baroda	16.03.2021	8,90,89,336	8,90,89,336	Secured	8,90,89,336	Yes	Annexure-1A	8,90,89,336	19.28	-	-	-	-	-
Total			46,19,70,893	46,19,70,893		46,19,70,893	-	-	46,19,70,893	100.00	-	-	-	-	-

Annexure-1A

Security Details for M/s Alupan Composite Panels Private Limited

Security Interest for the credit facilities granted by consortium of State Bank of India and Bank of Baroda:-

Primary security:

First Pari Passu Charges on entire present and future current assets of the company.

Collateral Security:

- a. Pari passu first charge (with BOB) over the shop no. 10685/1 measuring approx. 46 sq. yds. Nabi Karim, Jhandeqalan road, New Delhi in the name of Shri Lokesh garg.
- b. Pari passu first charge on the entire fixed assets of the company including EM of lease rights of factory land & building at plot no 24, sector-II situated at integrated industrial estate, BHEL, Ranipur Distt. Haridwar measuring 3825 sq. meters.

Personal Gurantee of :

- a. Sh. Vinod Garg
- b. Sh. Vijay Garg
- c. Sh. Lokesh Garg
- d. Smt. Rekha Garg
- e. Sh. Nitin Garg
- f. Sh. Mukesh Garg
- g. Sh. Mayank Garg
- h. Smt. Sonal Garg

Corporate Gurantee:

- a. Veekay Polycoats Limited